## CIRCULAR

It is for information of all concerned that the urgent civil matters pertaining to the Establishment of Ld. Senior Civil Judge (Central), Tis Hazari Court, Delhi during vacations shall be accepted by the Filing Section of Ld. Senior Civil Judge (Central) and same shall be dealt with Ld. Judicial Officers of the Establishment of Ld. Senior Civil Judge (Central) who are ordered to look after urgent work under the Delhi Rent Control Act, 1958 vide order no. 43072-92/SV/RC/Gaz/2023 dated 29.05.2023 issued by Ld. Principal District & Sessions Judge (HQs), Delhi.

This issues with the prior approval of Ld. Principal District & Sessions Judge (HQs), Deihi.  $_{\mbox{\tiny $\Lambda$}}$ 

ARUN KUMAR GARG

Additional District Judge - 05 /

Officer-in-charge, Ball & Filing Section

Central District, Tis Hazari Court, Delhi

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Delhi, the dated .....

Copy forwarded for information and necessary action to :-

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- The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. All Ld. Principal District & Sessions Judges, Delhi, New Delhi.
- All Ld. Judicial Officers of DHJS posted in Central District, Tis Hazari Courts, Delhi.
- The Senior Civil Judge, Central, Tis Hazari Courts, Delhi with the request to circulate the same among the Judicial Officers under your establishment.
- The Officer-in-charge, Judicial Branch, General Branch, Care-Taking Branch, Administration Branch - I/II/III, Facilitation Center, Computer Branch, IT Cell Central District, Tis Hazari Courts, Delhi.
- The Secretary, Bar Association, Tis Hazari Courts, Delhi.
- P.S. to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
- 8. The Care Taker, Tis Hazari Courts, Delhi with the direction to display the same on all Notice Board.

19. Dealing Officials LAYERS & Website for uploading on LAYERS & Website.

Additional District Judge - 05 / Officer-in-charge, Ball & Filing Section Central District, Tis Hazari Court, Delhi